

12.06 hrs.

## PAPERS LAID ON THE TABLE

Notifications under Essential  
Commodities Act, 1955

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section (3) of the Essential Commodities Act, 1955 :

- (1) G.S.R. 587 (E) published in Gazette of India dated the 27th July, 1983 containing Order indicating the supplies of fertilizers to be made by domestic manufacturers of fertilizers to various States/Union Territories/Commodity Boards during the period from 1st February, 1983 to 31st July, 1983.
- (2) G.S.R. 696 (E) published in Gazette of India dated the 12th September, 1983 containing Order indicating the supplies of fertilizers to be made by domestic manufacturers of fertilizers to various States/Union Territories/Commodity Boards during the period from 1st August, 1983 to 30th September, 1983. [Placed in Library. See No. LT. 7047/83].

**Food Corporation (Amendment) Rules, 1983, Notifications under Food Corporations Act, 1964, Sugar Development Fund Rules, 1983 and Notifications under Essential Commodities Act, 1955**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table—

- (1) A copy of the Food Corporations (Amendment) Rules, 1983 (Hindi and English versions) published in Notifica-

tion No. G.S.R. 658 (E) in Gazette of India dated the 19th August, 1983 under sub-section (3) of section 44 of the Food Corporation Act, 1964.

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 45 of the Food Corporation Act, 1964 :—

- (i) The Food Corporation of India (Staff) (Eighty-sixth Amendment) Regulations, 1983 published in Notification No 24/F.N. 1-8/80 EP in Gazette of India dated the 20th August, 1983.

- (ii) The Food Corporation of India (Contributory Provident Fund) (Seventh Amendment) Regulations, 1980 published in Notification No. 25/F. No. 27-1/79-EP in Gazette of India dated the 27th August, 1983. [Placed in Library. See No. LT—7048/83].

- (3) A copy of the Sugar Development Fund Rules, 1983 (Hindi and English versions) published in Notification No. 752 (E) in Gazette of India dated the 28th September, 1983 under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982. [Placed in Library. See No. LT—7049/83].

- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) The Sugarcane (Control) (Amendment) Order, 1983 published in Notification No. G.S.R. 695 (E) in Gazette of India dated the 9th September, 1983.